GOVERNMENT OF INDIA MINISTRY OF TOURISM

RAJYA SABHA UNSTARRED QUESTION NO.939

ANSWERED ON 27.07.2023

DEVELOPMENT OF TRIBAL TOURISM IN ODISHA

939 SMT. MAMATA MOHANTA:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government has any programme to encourage tribal tourism in the State of Odisha:
- (b) if so, the details of initiatives taken by Government to preserve and promote tribal culture and art works; and
- (c) the details of funds sanctioned and utilised for tourism development in the State during the last three financial years?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (c): Development, preservation and promotion of Tourism is primarily the responsibility of the respective State Government/Union Territory Administration (UTA). However, the Ministry of Tourism under its schemes of 'Swadesh Darshan' and 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' provides financial assistance to the State Governments/UTAs in consultation with them subject to adherence of scheme guidelines, availability of funds etc. for development of tourism infrastructure in the country including Odisha. The Ministry of Tourism under Swadesh Darshan and PRASHAD scheme has sanctioned 1 project each in the State of Odisha, the details of which are at annexure-I. In addition, the Ministry has sanctioned 4 projects in the country under Swadesh Darshan scheme in Tribal Circuit theme, the details of which is at annexure-II. Now, the Ministry has revamped the Swadesh Darshan scheme as 'Swadesh Darshan 2.0' (SD2.0) for development of sustainable and responsible tourism destination and has identified 'Koraput' as a destination for development in Odisha under SD2.0.

In addition, the Ministry of Tourism under its ongoing schemes and programmes also promotes various tourism destinations and products of the country including tribal culture and artworks of Odisha through its various promotional activities, websites, social media promotions, participation in events etc.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO.939 ANSWERED ON 27.07.2023 REGARDING DEVELOPMENT OF TRIBAL TOURISM IN ODISHA.

LIST OF PROJECTS SANCTIONED IN ODISHA UNDER THE SCHEMES OF SWADESH DARSHAN AND PRASHAD.

(Amount in ₹ crore)

Sr. No.	Circuit / year of sanction	Name of the project	Amount Sanctioned	Amount Released*	Amount Utilized				
Swadesh Darshan scheme									
1	Coastal Circuit/ 2016-17	Development of Gopalpur, Barkul, Satapada and Tampara	70.82	67.28	63.25				
PRASHAD scheme									
1.	2014-15	Infrastructure Development at Puri, Shree Jagannath Dham – Ramachandi - Prachi River front at Deuli under Mega Circuit #	50.00	10.00	Utilization Certificate not received from the State of Odisha.				

^{*} Includes amount released to CNA as per new financial procedure

[#] Project Declared completed to the extent work done

STATEMENT IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO.939 ANSWERED ON 27.07.2023 REGARDING DEVELOPMENT OF TRIBAL TOURISM IN ODISHA.

LIST OF PROJECTS SANCTIONED UNDER TRIBAL CIRCUIT THEME OF SWADESH DARSHAN SCHEME.

(Amount in ₹ crore)

S.	State/UT	Year	Name of the Project/ Year of Sanction	Amount
No.				Sanctioned
1.	Nagaland	(2015-16)	Development of Circuit at Peren- Kohima-	97.36
			Wokha	
2.	Chhattisgarh	(2015-16)	Development of Jashpur- Kunkuri-	96.10
			Mainpat- Ambikapur- Maheshpur -	
			Ratanpur- Kurdar-Sarodadadar- Gangrel-	
			Kondagaon– NathiyaNawagaon-	
			Jagdalpur- Chitrakoot- Tirthgarh.	
3.	Telangana	Telangana (2016-17) Development of Mulugu-Laknavaram-		79.87
		Medavaram- Tadvai- Damaravi- Mallur-		
			Bogatha Waterfalls.	
4.	Nagaland (2016-17) Development of Mokokchung–Tuo		Development of Mokokchung-Tuensang-	98.14
			Mon	
